NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 161(ND)13

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: M/s. Shri Jai Prakash Ahuja & Ors. V/s. M/s. Swastik Multifiber Pvt. Ltd. & Ors.Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1 Abhish Aggerad Adv. for perhitures
2 Melinide Clin Ro Smart

ORDER

Learned counsel for the petitioner is present. Respondent is present in person. Both sides shall file additional set of paper books within a week's time. Learned counsel for the respondent shall file the written synopsis and the citations in the case before the next date of hearing. The learned counsel for the petitioner represents that the written synopsis has been already filed by him.

List on 22.09.2016 for arguments.

(R. Varadharajan)

Sd1-

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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